

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 11.10.2022 (TUESDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 920 of 2022 & I.A. No. 3301 of 2022	AJR Infra and Tolling Ltd. Vs. Sutanu Sinha & Ors. With	Prashant Kumar	Mahima Singh Surbhi Kapoor-R1 Abhijeet Sinha Prateek Kumar Raveena Rai
2.	Comp. App. (AT) (Ins) No. 922 of 2022 & I.A. No. 3251 of 2022	AJR Infra and Tolling Ltd. Vs. Sutanu Sinha Resolution Professional Patna Highway Projects Ltd. & Ors. With	Prashant Kumar	Mahima Singh Surbhi Kapoor-R1 Abhijeet Sinha Prateek Kumar Raveena Rai
3.	Comp. App. (AT) (Ins) No. 1072 of 2022 & I.A. No. 3085 & 3137 of 2022	Gammon Engineers and Contractors Pvt. Ltd. Vs. Sutanu Sinha & Ors.	Raghavendra M. Bajaj	Pooja Mahajan Shristi Kapoor-R1 Abhijeet Sinham Sameer Bansal Prateek Kumar

For Admission (Fresh Case)

4.	Comp. App. (AT) (Ins) No. 1218 of 2022 (With Defects)	Amresh Bahadur Agrawal Vs. Nilkanth Dealcom Pvt. Ltd. & Anr.	Aakashi Lodha	
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For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 842 of 2022	Amit Ahirrao Vs. Anagha Anasingharaju and Anr.	Rajat Malu	Avinash R. KhanolkarR1
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By order of Hon'ble Chairperson
-sd/-
Registrar